

its own previous assurances? That is the question he meant to ask, about Gillette blades. This project is in Alwar. How is it, and on what basis is it being given? The existing capacity is there, the technical know-how is there, and thousands of millions of blades are made in this country already. Then why is it that a giant multi-national is being permitted to enter into equity participation in a shaving blade factory in Alwar, and for what reason?

SHRI P. VENKATA REDDY: Where technical know-how is available in India, generally foreign collaboration (Interruptions)

MR. SPEAKER: Order, order.

SHRI P. VENKATA REDDY: This is a specific question. I want notice for this. If such a question is tabled, I will answer. (Interruptions).

SHRI JYOTIRMOY BOSU: Why notice for this? It is a very sensible question. Why is all this debate going on?

MR. SPEAKER: If the hon. Member wants a reply on the general question, the Minister can reply. This is the same question

(Interruptions)

MR. SPEAKER: On general policy, if the Minister wants to give an answer, he can give it. On blades, he has already answered.

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): There is a fear—I have myself drawn attention to it. About this particular deal, I do not know about it. I do not know whether

the Minister knows. We shall look into it; if a deal has been made what are the reasons for it. The general principle is very clear, that where there is capacity and know-how, we don't go in for such deals. However, there have been cases, for instance, in power generation just now, where (Interruptions)

AN HON. MEMBER: About tooth paste?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): Not for tooth paste. Some of these may have been done earlier—I do not know. But we are continuously looking into these matters. Earlier also, although our policy was clear, I admit some such deals did slip through. And we immediately tried to retract and take action on them—as we will, whenever it is possible.

B.H.E.L's Contract with Other Countries

*458. SHRI P. RAJAGOPAL NAIDU: Will the Minister of INDUSTRY be pleased to state:

(a) whether BHEL made contracts in other countries and has taken up some projects there; and

(b) if so, the countries and projects?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY (SHRI P. VENKATA REDDY): (a) Yes, Sir.

(b) A statement is laid on the Table of the House.

Statements

| Sl. No. | Country | Name of the Project | Project Details |
|---------|--------------|---|---|
| 1. | Malaysia | (a) Tuanku Ja'afar Power Station—Stage II. | Supply, erection and commissioning of 2 × 60 MW boilers. |
| | | (b) Tuanku Ja'afar Power Station—Stage III. | Supply, erection and commissioning of 3 × 120 MW boiler. |
| | | (c) Sultan Ismail Power Station | Supply, erection and commissioning of 1 × 30 MW boilers. |
| | | (d) Prai Power Station Extension | Supply, erection and commissioning of 3 × 120 MW boilers. |
| | | (e) Pasir Gudang Power Station Extension. | Supply, erection and commissioning of 2 × 120 MW boilers. |
| 2. | Libya | Tripoli West Power Station Extension. | Turnkey execution of 2 × 120 MW Thermal Power Station including civil works. |
| 3. | Saudi Arabia | Wadi Jizan Electrification Project. | Turnkey execution of 42 MW diesel power station, associated transmission and distribution network as well as civil works for the electrification of an area of 900 sq. kms. |
| 4. | Jordan | Irbid Main Sub-Station | Supply, erection and commissioning of power transformers. |
| 5. | Tanzania | (a) Morogoro Sub-Station | Supply, erection and commissioning of power transformers (4 of 30 MVA and 2 of 20 MVA). |
| | | (b) Submarine inter-connection Project. | Supply, erection and commissioning of 132 KV and 33 KV sub-stations including civil works. |
| 6. | Ghana | Presea and Kumasi Sub-Stations | Design, supply and installation of 5 MVAR synchronous condenser, along with transformers and switchgear, control panels etc. |
| 7. | New Zealand | (a) Chau B&C Power Stations | Design, manufacture, supply, supervision of erection and commissioning of 8 off 53 MW hydro generators. |
| | | (b) Rangipo Power Station | Design, manufacture, supply, supervision of erection & commissioning of 2 off 60 MW hydro generators. |
| 8. | Thailand | (a) Pattani hydro-electric Project. | Design, supply, supervision of erection of 3 off 22 MW hydraulic turbines. |

| Sl. No. | Country | Name of the Project | Project Details |
|---------|-------------|---|---|
| | | (b) Bhumibol hydro-electric Project, | Design, supply and supervision of erection of 1 off 121 MVA hydro-generator. |
| 9. | Philippines | Agus IV hydro-electric Project | Design, supply erection and commissioning of 38 KV switch-gear equipment. |
| 10. | Nepal | Kulabani Hydr. -electric Development Board. | Design, supply and supervision of erection/ commissioning of 2 x 35 MVA hydro-generators. |

SHRI P. RAJAGOPAL NAIDU:

Various designing, supplying and erecting firms are sending transformers, sub-stations, hydro-generators and hydraulic turbines. I want to know whether it is sending all these equipments made by BHEL.

SHRI P. VENKATA REDDY: These products and the indigenous production are being sent there and the erection is made by BHEL.

SHRI P. RAJAGOPAL NAIDU: On what condition it is erecting boilers, turbines and other machines?

SHRI P. VENKATA REDDY: It is stipulated in the Tender Schedule and they will implement it.

News item Captioned 'Torture for Crime that Never Was'

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*459. **SHRI K. LAKKAPPA:**
SHRI S. M. KRISHNA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his attention has been drawn to the news item captioned 'Torture for crime that never was' appearing in the *Indian Express*, New Delhi dated the 14th June, 1980;

(b) whether he had got the matter examined at a high level and if so, its outcome; and

(c) the steps which he proposed to take to obviate such incidents arising in future?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) and (c). The Commissioner of Police, Delhi has enquired into the matter. The conduct of Sub-Inspector, investigating the case and the Sub-Inspector who was working as the Station House Officer of the Police Station Sarai Rohilla, was not found to be above board. Both the officials have been placed under suspension. Departmental proceedings have been initiated against them.

Whenever any such instance comes to notice, deterrent action will be taken against the defaulting police officials.

SHRI K. LAKKAPPA: The previous two years of the Janata rule created such a crime propensity that people were harassed at various police stations by police officers and were also tortured in torture chamber; even political people were harassed and tortured during that period. Today such officers are functioning in various police stations. It is one instance where this thing has happened. Will the Home Ministry have a close scrutiny of such people, whoever it maybe, and check them out and see that torture chambers are not operated in this country once again and a peaceful atmosphere should prevail over there?